

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1870
ANSWERED ON:22.11.2010
RULE/PROVISION FOR LINK ROADS
Shekhawat Shri Gopal Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any rule or provision exists for construction of link roads at the border of two districts under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The primary objective of Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide all weather road connectivity in rural areas of the country. The programme envisages connecting all eligible habitations with a population of 500 persons and above in the plain areas and 250 persons and above in hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttarakhand), the Tribal (schedule-V areas), the desert areas (under Desert Development Programme) and Left Wing Extremism affected areas as identified by the Ministry of Home Affairs.

Under Pradhan Mantri Gram Sadak Yojana (PMGSY), habitation is the unit for providing all weather road connectivity and the target habitations are given single connectivity upto a proposed prominent point in the habitation. No road work is proposed under the PMGSY for New Connectivity or Upgradation (where permitted) unless it forms part of the Core Network. There is no specific provision in PMGSY guidelines for construction of link roads on the basis of criterion of being at the border of two districts.